

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5490
ANSWERED ON:02.05.2005
UNEMPLOYMENT ALLOWANCE TO DISABLED PERSONS
Mandal Shri Sanat Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any unemployment allowance being granted for the disabled persons in the country;
- (b) if so, the details thereof;
- (c) the number of disabled persons being given unemployment allowance during the last three years, State-wise; and
- (d) if not, the steps taken for the welfare of disabled unemployment persons in the country?

Answer

MINISTER FOR LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (c) : Section 68 of the Persons with Disabilities Act, 1995 stipulates that 'The appropriate Governments shall, within the limits of their economic capacity and development shall by notification frame a scheme for payment of an unemployment allowance to persons with disabilities registered with the special employment exchange for more than two years and who could not be placed in any gainful occupation.' Since the subject matter of payment of unemployment allowance comes under the purview of the State Government, this provision needs to be implemented by the States/UTs. Some State Governments are providing unemployment allowance to persons with disabilities. Rates of which vary from Rs. 50/- to Rs. 500/-. Different States have adopted different eligibility criteria for providing the unemployment allowance. Statement indicating rates of unemployment allowance to the disabled persons is given in the Annexure.
(d) : Does not arise.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO THE PARTS (a), (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 5490 FOR ANSWER ON 2ND MAY, 2005 BY SHRI SANAT KUMAR MANDAL, MEMBER OF PARLIAMENT REGARDING UNEMPLOYMENT ALLOWANCE TO DISABLED PERSONS

Unemployment Allowance in States/UTs

Sl.No State/UT Unemployment Rate/pm of Pension
Allowance Rate per person (Rs.)

1. ANDHRA PRADESH	Rs. 75/- per month	75
2. ARUNCHAL PRADESH	Nil	
3. ASSAM	Nil	
4. BIHAR	Nil	
5. CHATTISGARH	Nil	150
6. DELHI	Not existing	300
7 GOA	Not existing	500
8. GUJARAT	Nil	200 & 100
9. HARYANA	Scheme is in force	200
	in the State	
10.	HIMACHAL PRADESH	Nil 150
11.	JAMMU & KASHMIR	Nil 300
12.	JHARKHAND	Nil
13. KARNATAKA	Nil	125
14 KERALA	No.separate scheme	150
	for disabled	
15. MADHYA PRADESH	Nil	
16. MAHARASHTRA	No.separate scheme	250
	for disabled	
17. MANIPUR	Nil	
18. MEGHALAYA	Rs. 50/- per month	100
19. MIZORAM	Rs. 100 p.m	
20. NAGALAND	Nil	100

21. ORISSA	Nil	100	
22. PUNJAB	From Rs. 150/- to	200	
	Rs. 400/-		
23. RAJASTHAN	Nil	200	
24. SIKKIM	Rs. 500/- per month	200	
	(As per Order No.		
	11/SJE dt. 19.11.04)		
25. TAMIL NADU	Rs. 200 to 300 per	200	
	month		
26. TRIPURA	Yes, Rs. 500/-	125	
27. UTTAR PRADESH	Nil		125
28. UTTARANCHAL	Nil		125
29. WEST BENGAL	Yes, provided	500	

UNION TERRITORIES

Sl.No. Name of UT Rate of Unemployment Rate of Pension per
Allowance person per month (Rs.)

1. A & N ISLANDS	Rs. 100/- p.m.	200	
2. CHANDIGARH	Rs. 150/- to 400 p.m		60
3. DADRA & NAGAR HAVELI	Nil	60	
4. LAKSHADWEEP	Nil		100
5. DAMAN & DIU	Scheme for unemployment allowance has been formulated		400 & 500
6. PONDICHERRY	Rs. 400/- p.m. & Rs. 500/- p.m		